(b) the estimated amount of funds required for the projects and in what manner Government would generate the same;

(c) whether Government proposes to engage private sector in a big way in the development of the projects; and

(d) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL): (a) No, Sir.

(b) to (d) The Concept Paper on developing 100 Smart Cities is at draft stage. Consultations with State Governments are being held. Guidelines and budget allocation shall be finalized after approval of the Scheme.

Fixation of circle rates

598. SHRI VIVEK GUPTA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is a need to increase the circle rates of land for better tax compliance *vis-a-vis* stamp duty on land transaction;

(b) if so, then the mechanism governing the fixation of circle rates of land in all the States of country thereof; and

(c) the steps taken by Government to fill the gap between market rate of land and the circle rates therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL): (a) to (c) Circle Rates of land are decided by the State Governments under their State Acts dealing with Stamps and Registration, and not by the Central Government.

Investment from Singapore for Smart City

599. SHRI D. KUPENDRA REDDY : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Ministry expects to invite investments from Singapore in the projects such as Smart City for improving infrastructures in urban habitations and housing etc., if so, the details thereof;

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(b) whether Singapore has accepted to invest in India on these projects, if so, the details thereof; and

(c) whether the Central Government has identified those urban areas/cities of the country where the Singapore investments would be made and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL): (a) to (c) Areas of possible Cooperation with Singapore include best practices, technical and technological cooperation and investment through PPP model are at consultative stage.

Gwalior in NCR

600. SHRI ANIL MADHAV DAVE : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government intends to include Gwalior in National Capital Region (NCR); and

(b) if so, the details thereof and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL) : (a) and (b) The National Capital Regional Planning Board has informed that there is no proposal to include Gwalior in National Capital Region (NCR).

Study to monitor malnutrition

601. SHRI A. U. SINGH DEO: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

 (a) details regarding malnutrition among children, women and lactating mothers in the country during each of the last three years and the current year, State/Union Territory-wise;

(b) when was the last national study/survey conducted to monitor malnutrition levels among children, women and lactating mothers, the outcome of the same, the details thereof;

(c) when is the next national study intended to be undertaken; and

(d) steps, if any, being undertaken by Government for dealing with this widespread problem of Malnutrition, the details thereof?